

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1421
ANSWERED ON:09.08.2011
INTEGRATED LOW COST SANITATION SCHEME
Sampath Shri Anirudhan

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has completed the revision of guidelines on Integrated Low Cost Sanitation Scheme based on inputs received from the States including the difficulties being faced in its implementation;

(b) if so, the details thereof; and

(c) the action taken by the Government to make the scheme more effective?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): The guidelines of Integrated Low Cost Sanitation Scheme was revised w.e.f. 17th January, 2008 to make it more attractive and implementable based on feedback and inputs received from States.

(b) & (C): The details of changes made in the earlier Integrated Low Cost Sanitation Scheme are :

1. Financing pattern in earlier ILCS scheme was : For Economically Weaker Section (EWS) : 45% subsidy, 50% loan and 5% beneficiary contribution. For Lower Income group (LIG) : 25% subsidy, 60% loan and 15% beneficiaries contribution. For MIG & HIG : Nil Subsidy, 75% loan and 25% beneficiary contribution.

Financing Pattern in revised guidelines: For Economically Weaker Section (EWS): Central subsidy share 75% , State share is 15% and beneficiary share is limited to 10%. The scheme is not available to LIG, MIG and HIG.

2. Subsidy pattern in earlier guidelines was: for 5 user unit Rs. 4000/- for 10 user unit Rs. 6000/- and in 15 user units it was Rs.7000/-. Super structure cost was not included. Subsidy pattern in revised guidelines: Subsidy including the superstructure in case of individual toilets is Rs.10,000/- for a twin pit pour flush toilet with superstructure. 12.5% extra provided for the difficult and hilly areas.

Apart from the above, following additional features were introduced in revised guidelines of the Integrated Low Cost Sanitation Scheme to make it more effective:

3. The revised guidelines cover towns on "Whole Town" basis.

4. 1% of the funds under the scheme is included for Information, Education and Communication (IEC) component.

5. NGOs could be involved by the State Governments in the implementation of the scheme in various activities meant for the benefit of EWS population under the scheme with maximum charges upto 15% over and above the total project cost to be borne by the Centre and States in the ratio of 5:1 at different stages of implementation.

6. Options like septic tank, connecting to small bore or conventional sewer network etc. is permitted under the cost ceiling. Technology which can enable to tap local resources is permitted to be adopted. State implementing agencies may decide the technology best suited for the site/ locality which may be adopted.